



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Starred Question

21st February

Total Question - 20

To Shift SIASTE in its own Building

***1 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Higher Education Minister be pleased to state:-

a) the time by which the State Institute of Advanced Studies in Teacher Education (SIASTE), Jhajjar usually known as PRARAMBH which is running in rented building since 2013 is likely to be shifted to its own building;

b) the present faculty position of teaching and non-teaching staff in the said institute; and

c) the present position of admission in the abovesaid institute at Jhajjar?

To Conduct the Socio-Economic Survey

***2 Smt. KIRAN CHOUDHRY (Tosham):**

Will the Chief Minister pleased to state :-

a) whether the Government intend to conduct the Socio-economic survey in State on the pattern of Bihar; and

b) if so, the details thereof ?

To Construct Police Station

***3 Sh. ISHWAR SINGH (Guhla):**

Will the Home Minister be pleased to state:-

a) whether it is fact that 19 canal land was transferred to the Police Department by the Gram Panchayat of Sivan in the year 2011 and the amount of Rs. 71,25,000 was paid to such Panchayat by the Police Department and the registry have been made and mutation has also been registered in favour of Police Department; and

b) if so, the action taken by the Government for the construction of new Police Station at such place in the past 12 years togetherwith the time by which the land thereupon the present Police Station is situated is likely to be vacated by the Police Department ?

To Upgrade the PHC

***4 Sh. LAXMAN SINGH YADAV (Kosli):**

Will the Health Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to upgrade the Primary Health Centre Dahina as Community Health Centre; if so, the details thereof; and

b) whether there is also any proposal under consideration of the Government for the construction of Primary Health Centre in Berli Khurd; if so, the details thereof?

To Start Construction Work of School Building

***5 Sh. BISHAMBER SINGH (Bawani Khera):**

Will the School Education Minister be pleased to state the time by which the construction work of building of the Shahid Dhanpat Singh, Senior Secondary School, Swai Pana in village Kalinga of Bawani Khera Assembly Constituency is likely to be started togetherwith the details thereof?

Number of Officers/ Officials Caught in Bribery Cases by Vigilance

***6 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Home Minister be pleased to state:-

a) the number of officers/officials (Regular/Contractual/HKRN) caught in bribery cases by the Vigilance Department from 1st January, 2020 to 31st January, 2024 togetherwith the district-wise, name wise and post wise details thereof;

b) the number of officers/officials (Regular/Contractual/HKRN) who were suspended and fired from their jobs after caught in bribery cases togetherwith the district-wise, name wise and post wise details thereof;

c) the district-wise, name wise and post-wise details of the officers/officials (Regular/Contractual/HKRN) who were suspended in bribery cases and thereafter reinstated and taken back to the job; and

d) the number of officials/officers (Regular/Contractual/HKRN) who were suspended from their jobs in bribery cases but thereafter did not taken back to the jobs alongwith the reasons for not taken them back on jobs?

To Complete the Construction Work of Stadium

***7 Sh. KULDEEP VATS (Badli):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the construction work of stadium in village Silana was started in the year 2016 in Badli Assembly Constituency but the construction work of such stadium was stopped and due to which now the under construction building of the stadium is being dilapidated; and

b) if so, steps taken or likely to be taken by the Government for the completion of the construction work of said stadium togetherwith the details thereof?

To Correct the Mistakes in PPP

***8 Sh. RAM KARAN (Shahbad):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to correct the mistakes and remove the discrepancies in Parivar Pehchan Patra; if so, the details of the complete process for the same; and

b) the time by which the said discrepancies are likely to be removed?

Award of 1128 Acre Land

***9 Sh. SATYA PRAKASH (Pataudi):**

Will the Deputy Chief Minister be pleased to state:-

a) the time by which interest on an amount of compensation for 1128 acre land acquired in Panchgaon, Manesar from the date of award and upto the date of release of fund is likely to be given;

b) the time by which compensation of 912 acre acquired land of Manesar is likely to be released; and

c) the time by which 27 acre land acquired in Manesar is likely to be released?

To Provide Ownership Right

***10 Sh. SURENDER PANWAR (Sonipat):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether any alternate way has been made by the Government to register the mutation of the registries of 25 years old houses in Sonepat Assembly Constituency in which Killa number and Khasra number have not been mentioned in their registries;
- b) if so, the time by which the mutation is likely to be registered in revenue record; and
- c) whether the sale and purchase of the houses or plots could be made without mutation in said situation togetherwith the details thereof?

To Provide Compensation to the Farmers

***11 Sh. JAIVEER SINGH (Kharkhoda):**

Will the Energy Minister be pleased to state whether there is any proposal under consideration of the Government to provide compensation to the farmers upon installing the high tension line on their land togetherwith the details thereof?

Disability Pension Scheme

***12 Sh. VARUN CHAUDHRY (Mullana):**

Will the Chief Minister be pleased to state the reasons for fixing minimum 60% disability as eligibility for getting disability pension under Disability Pension Scheme in State?

To Construct a Bridge

***13 Sh. NAYAN PAL RAWAT (Prithla):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a bridge on Yamuna river in the midst of village Chhaisa to Panchayati Jhuggi; and

b) if so, the details thereof?

To Construct the Passages

***14 Sh. SUBHASH GANGOLI (Safidon):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the following passages:-

i) from village Kalwa to Rajana Khurd;

ii) from village Bagru Khurd to Malsari Khera (Raja Wali Road);

iii) from village Muana to outer passage;

iv) from village Dhatrath to Jamni; and

b) if so, the details thereof togetherwith the action taken by the Government in this matter?

To Develop HSVP Sectors

***15 Sh. RAM KUMAR (Indri):**

Will the Chief Minister be pleased to state:-

a) the number of sectors which are being developed by HSVP in the State togetherwith the district-wise details thereof; and

b) whether there is any proposal under consideration of the Government to develop sector by HSVP in Indri Assembly Constituency?

Upliftment of Small Farmers and Labourers

***16 Sh. RAM KUMAR GAUTAM (Narnaund):**

Will the Agriculture & Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government for the upliftment/welfare of small farmers and labourers in the State; if so, the complete details thereof?

Criteria Adopted for Reservation in the Recruitment of HKRN

***17 Rao DAN SINGH (Mahendragarh):**

Will the Chief Minister be pleased to state:-

a) the criteria adopted for reservation in the recruitment under the Haryana Kaushal Rojgar Nigam (HKRN);

b) the percentage of reservation given to the candidates of SC, BC(A), BC(B) and Ex-servicemen recruited under the HKRN so far; and

c) whether any transfer policy has been formulated by the Government for the employees appointed through Haryana Kaushal Rojgar Nigam; if so, whether the posting of the said candidates is as per the transfer policy?

To Lay Synthetic Turf

***18 Sh. ASEEM GOYAL NANEOLA (Ambala City):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to lay Synthetic Turf for Hockey in the Rajiv Gandhi Sports Complex, Sector -10, Ambala City; if so, the time by which it is likely to be laid?

To Start Construction Work of District Library

***19 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Higher Education Minister be pleased to state the time by which the construction work of the District Library to be established at Dadri District Headquarter under the Chief Minister announcement no. 20393 on dated 14.10.2017 is likely to be started togetherwith the details thereof?

The Present Status of Work of Digging and Renovation of Ponds

***20 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Development & Panchayats Minister be pleased to state:-

- a) the number of the villages of Assandh, Munak and Chidav Blocks of Assandh Assembly Constituency in which the work of digging and renovation of the ponds have been approved by the Government togetherwith the time when the said approval was given;
- b) the name & details of the contractor to whom the abovesaid work was allotted togetherwith the time period fixed to start and complete the work; and
- c) the present status of works executed in all the abovesaid ponds till January, 2024?

Chandigarh.
The 21st February, 2024.

R.K. Nandal,
Secretary.